

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:1274  
ANSWERED ON:03.03.2015  
PRODUCTION COST OF SUGARCANE  
Gandhi Shri Feroze Varun

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) the rules regarding estimation of production cost of sugarcane on a periodic basis indicating the time when such an estimation was last undertaken;
- (b) whether such delays are in line with the extant rules and if so, the details thereof; and
- (c) if not, the reasons therefor and the remedial measures being taken by the Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
(SHRI RAOSAHEB PATIL DANVE)

- (a): Every year, Commission for Agricultural Costs & Prices (CACP) projects all India weighted average Cost of Production based on the data supplied by the Directorate of Economic & Statistics under the Comprehensive Scheme for studying the cost of cultivation of Principal Crops in India, and recommends Minimum Support Prices (MSP)/ Fair and Remunerative Price (FRP) of major agriculture commodities including sugarcane. The Cost of production includes all paid-out costs as well as imputed costs. Based on the recommendations of the CACP, Government declares FRP of sugarcane. The latest all India weighted average cost of production projected by CACP is available for the year 2015-16.
- (b): There have been no such delays.
- (c): Does not arise.